

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 17

Dated Guwahati, the 9th February, 2021

In supersession of all previous Orders/Notifications, Hon'ble the Chief Justice has been pleased to re-constitute the following Committees in the manner indicated below:-

Sl. No.	NAME OF THE COMMITTEES	NAME OF THE HON'BLE JUDGES/MEMBERS	SECRETARY
Group-A			
1.	Administrative Committee	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice M. R. Pathak 4. Hon'ble Mr. Justice Michael Zothankhuma 5. Hon'ble Mr. Justice Suman Shyam	Registrar General
2.	Committee for the Transfer & Posting of Judicial Officers	1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice M. R. Pathak 3. Hon'ble Mr. Justice Michael Zothankhuma 4. Hon'ble Mr. Justice Suman Shyam 5. Hon'ble Mrs. Justice Rumi Kumari Phukan	Registrar (Vigilance)
3.	Committee to examine the continued utility of all Judicial Officers under the jurisdiction of the Gauhati High Court, on attaining the age of 50/55/58 years	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice M.R. Pathak 4. Hon'ble Mr. Justice Michael Zothankhuma 5. Hon'ble Mr. Justice Suman Shyam	Registrar (Vigilance)
4.	Committee for Recruitment of Judicial Officers including the promotion of Judicial Officers of all States	1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mr. Justice Michael Zothankhuma 3. Hon'ble Mr. Justice Suman Shyam	Registrar (Vigilance)
5.	Committee for examining the matter of Assured Career Progression (ACP) and functional scale to the officers of Assam Judicial Service, Nagaland Judicial Service, Mizoram Judicial Service and Arunachal Pradesh Judicial Service	1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mr. Justice Michael Zothankhuma 3. Hon'ble Mr. Justice S. Serto 4. Hon'ble Mr. Justice Ajit Borthakur 5. Hon'ble Mr. Justice Nani Tagia	Registrar (Vigilance) to be assisted by Joint Registrar (Vigilance)



6.	Committee for consideration of the representation submitted by the Judicial Officers under the jurisdiction of the Hon'ble Gauhati High Court for expunction/ revision of remarks and/or upgradation of grading recorded in their ACRs	1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice Kalyan Rai Surana 3. Hon'ble Mr. Justice Hitesh Kumar Sarma	Registrar (Vigilance) to be assisted by Joint Registrar (Vigilance)
7.	Committee for dealing with all matters relating to Officers and Staff of the High Court (Principal Seat and Outlying Benches); specifically, 1. Promotion, ACP, Recruitment (Principal Seat); Reservation of posts for direct recruitment. 2. All matters relating to ACRs and 3. Staff Welfare	1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice M.R. Pathak 3. Hon'ble Mr. Justice Michael Zothankhuma 4. Hon'ble Mr. Justice Suman Shyam	Registrar (Estt.)
8.	Committee for Centralized Recruitment for Officers & Staff of Subordinate Judiciary and all Benches of the High Court	1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mr. Justice Michael Zothankhuma 3. Hon'ble Mr. Justice Suman Shyam 4. Hon'ble Mr. Justice Prasanta Kumar Deka	Registrar (Admn.) to be assisted by Joint Registrar (Recruitment)
9.	Committee for consideration of Shetty Commission's Recommendations on Revision of Pay Scale etc. of the Subordinate Courts' staff of Assam	1. Hon'ble Mr. Justice A.M. Bujor Barua 2. Hon'ble Mr. Justice Kalyan Rai Surana 3. Hon'ble Mr. Justice Hitesh Kumar Sarma 4. Hon'ble Mr. Justice Mir Alfaz Ali	Registrar (Judicial)
10.	Committee for dealing with the recruitment processes of all the categories of posts of the Judicial Academy, Assam	1. Hon'ble Mr. Justice M.R. Pathak 2. Hon'ble Mr. Justice Prasanta Kumar Deka 3. Hon'ble Mr. Justice Hitesh Kumar Sarma 4. Hon'ble Mr. Justice Mir Alfaz Ali	Registrar (Admn.) with Director, Judicial Academy, Assam.
11.	Committee for recruitment of supporting staff of Foreigners Tribunal, Assam	1. Hon'ble Mr. Justice Kalyan Rai Surana 2. Hon'ble Mr. Justice Ajit Borthakur 3. Hon'ble Mr. Justice Parthivjyoti Saikia	Registrar (Judicial)



Group-B			
12.	<p>Committee for Buildings & Infrastructure</p> <p><i>Hon'ble the Chief Justice has been pleased to direct that the "Committee for Buildings & Infrastructure" of the committee list will also act as the "High Level Committee to monitor pace, progress and implementation of Centrally Sponsored Scheme (CSS) projects".</i></p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M.R. Pathak 2. Hon'ble Mr. Justice Michael Zothankhuma 3. Hon'ble Mr. Justice Suman Shyam 4. Hon'ble Mr. Justice Prasanta Kumar Deka 5. Hon'ble Mr. Justice Hitesh Kumar Sarma <p>Members</p> <ol style="list-style-type: none"> 6. Chief Secretary of the respective States 7. Secretary/Senior-most Secretary of the Department of Finance of the respective States 8. LR & Secretary, Judicial Department of the respective States 9. Chief Engineer, PWD (Bldg.) of the respective States <p><i>(Officials indicated at Sl. Nos. 6 to 9 will remain present as and when issues concerning the respective States are taken up)</i></p> <p><i>This Committee shall also monitor and look into the various projects pertaining to the High Court and its Outlying Benches. However, any urgent matter or issue which is otherwise not related to the officials at Sl. Nos.6 to 9, may be placed before Hon'ble the Chief Justice through JAD and Portfolio Judge.</i></p>	Registrar (Admn.) to be assisted by Joint Registrar (PM&P)
13.	District Committee for Building & Infrastructure	<ol style="list-style-type: none"> 1. Hon'ble Portfolio Judge of the concerned district 2. District Judge 3. Chief Judicial Magistrate 4. Chief Executive Officer of the concerned Autonomous District Council, wherever, any Autonomous District Council is involved. 	One Judicial Officer to be appointed by the District Judge in consultation with Hon'ble Portfolio Judge
14.	Committee to monitor the construction of the building and infrastructure development etc. of Judicial Academy, Assam	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Prasanta Kumar Deka 2. Hon'ble Mr. Justice Soumitra Saikia 3. Hon'ble Mr. Justice Parthivjyoti Saikia 4. Director, Judicial Academy, Assam 	Research Officer, Judicial Academy, Assam to be assisted by Joint Registrar (PM&P)
15.	Committee for utilization of funds under the 14 th Finance Commission	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice A.M. Bujor Barua 3. Hon'ble Mr. Justice Kalyan Rai Surana 4. Hon'ble Mr. Justice Prasanta Kumar Deka 5. Hon'ble Mr. Justice Hitesh Kumar Sarma 6. Smti T. Y. Das, IAS (Retd.), Chairperson, 6th Assam State Finance Commission 7. Addl. Chief Secretary to the Govt. of Assam, Planning & Development Department 8. Commissioner & Secretary to the Govt. of 	Registrar (Admn.) to be assisted by Joint Registrar (PM&P)/ Joint Registrar (Finance) or Dy. Registrar (Budget)

		Assam, Finance Department 9. LR –cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department 10. Chief Engineer, PWD (Building), Assam. N.B. For any matter/issue relating to the implementation of 14 th Finance Commission Award, which is otherwise not related to the officials at Sl. No.6 to 10, shall be placed before Hon'ble the Chief Justice through the other Hon'ble Members indicated at Sl. Nos.1 to 5.	
16.	Financial Affairs & Budget Committee	1. Hon'ble Mr. Justice Kalyan Rai Surana 2. Hon'ble Mr. Justice Prasanta Kumar Deka 3. Hon'ble Mr. Justice Hitesh Kumar Sarma 4. Hon'ble Mr. Justice Sanjay Kumar Medhi	Registrar (Admn.) to be assisted by Deputy Registrar (Finance)
17.	Committee to look after the security arrangement of Gauhati High Court and District Courts	1. Hon'ble Mr. Justice M.R. Pathak 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice Hitesh Kumar Sarma 4. Hon'ble Mr. Justice Parthivjyoti Saikia [Concerned Hon'ble Portfolio Judges may be invited as "Special Invitee" as and when required]	Registrar (Admn.)
Group-C			
18.	Information and Communication Technology Committee	1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Kalyan Rai Surana 3. Hon'ble Mr. Justice Prasanta Kumar Deka 4. Hon'ble Mr. Justice Manish Choudhury	Registrar (IT) to be assisted by Central Project Coordinator
19.	Artificial Intelligence Committee for introducing, conceptualizing, implementing and using Artificial Intelligence in the Gauhati High Court	1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Kalyan Rai Surana 3. Hon'ble Mr. Justice Prasanta Kumar Deka 4. Hon'ble Mr. Justice Manish Choudhury	Registrar (IT) to be assisted by Central Project Coordinator
20.	Committee for implementation of National Court Management System	1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Kalyan Rai Surana 3. Hon'ble Mr. Justice Prasanta Kumar Deka 4. Hon'ble Mr. Justice Manish Choudhury 5. Hon'ble Mr. Justice Soumitra Saikia	Registrar (Judicial) to be assisted by Joint Registrar (PM&P)
21.	District Sub-Committee for effective integration of National Court Management Systems and State Court Management System	1. Portfolio Judge of the respective district 2. District Judge 3. Deputy Commissioner 4. District Informatics Officer	District Judge of the concerned district will be the Secretary and will coordinate with Registrar (Judicial)
22.	Arrear Committee	1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Kalyan Rai Surana 3. Hon'ble Mr. Justice Mir Alfaz Ali 4. Hon'ble Mr. Justice Soumitra Saikia	Registrar (Judicial)



Group-D			
23.	Committee for monitoring the implementation of the resolutions adopted in the Chief Justices' Conference	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice M. R. Pathak 4. Hon'ble Mr. Justice Suman Shyam 	Registrar (Vigilance) to be assisted by Joint Registrar (PM&P)
24.	Gauhati High Court Committee for sensitization of Family Court matters	<ol style="list-style-type: none"> 1. Hon'ble Mrs. Justice Rumi Kumari Phukan 2. Hon'ble Mr. Justice A. M. Bujor Barua 3. Hon'ble Mr. Justice Manish Choudhury 	Joint Registrar (Vigilance)
25.	Committee to monitor and look into the functioning of Juvenile Justice Boards in respect of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice M.R. Pathak 4. The Executive Chairperson of the State of Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority, wherever, any of these States is involved. 	Registrar (Judicial) assisted by the Deputy Secretary (ASLSA)
26.	Committee to regulate and monitor the progress of the trials under the POCSO Act	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mrs. Justice Rumi Kumari Phukan 4. Hon'ble Mr. Justice S. Serto 5. Hon'ble Mr. Justice Nelson Sailo 6. Hon'ble Mr. Justice Mir Alfaz Ali 7. Hon'ble Mr. Justice Nani Tagia 	Registrar (Judicial)
27.	Rule Committee under Section 123 of the CPC	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Michael Zothankhuma 2. Hon'ble Mr. Justice A. M. Bujor Barua 3. Hon'ble Mr. Justice Kalyan Rai Surana 4. Hon'ble Mr. Justice Prasanta Kumar Deka 5. Hon'ble Mr. Justice Mir Alfaz Ali 6. Dist. & Sessions Judge, Kamrup(M), Guwahati 7. Shri G.N. Sahewalla, Sr. Advocate 8. Shri Hari Kanta Deka, Sr. Advocate 	Registrar (Judicial)
28.	Rule Committee for all other Rules	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Michael Zothankhuma. 2. Hon'ble Mr. Justice A.M. Bujor Barua 3. Hon'ble Mr. Justice Prasanta Kumar Deka 4. Hon'ble Mr. Justice Ajit Borthakur 5. Hon'ble Mr. Justice Hitesh Kumar Sarma 6. Hon'ble Mr. Justice Mir Alfaz Ali 	Registrar (Vigilance)



29.	Committee for publication of an Annual Report for the High Court and for preparation of Vision Statement for High Court and District Courts	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M.R. Pathak 2. Hon'ble Mr. Justice S. Serto 3. Hon'ble Mr. Justice A.M. Bujor Barua 4. Hon'ble Mr. Justice Nelson Sailo 5. Hon'ble Mr. Justice Hitesh Kumar Sarma 6. Hon'ble Mr. Justice Sanjay Kumar Medhi 7. Hon'ble Mr. Justice Nani Tagia 	Joint Registrar (Vigilance) & Joint Registrar (PM&P)
30.	Committee to periodically oversee the cases under the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 and the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Rules, 1996	<ol style="list-style-type: none"> 1. Hon'ble Mrs. Justice Rumi Kumari Phukan 2. Hon'ble Mr. Justice A.M. Bujor Barua 3. Hon'ble Mr. Justice S. Serto 4. Hon'ble Mr. Justice Nelson Sailo 5. Hon'ble Mr. Justice Hitesh Kumar Sarma 6. Hon'ble Mr. Justice Sanjay Kumar Medhi 7. Hon'ble Mr. Justice Nani Tagia 	Registrar (Judicial)
31.	Committee to supervise and monitor the progress made by the States in regard to the compliance with the directions of the Supreme Court of India in Criminal Appeal No.652/2012 (NDPS Committee)	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice A.M. Bujor Barua 2. Hon'ble Mr. Justice Nelson Sailo 3. Hon'ble Mr. Justice Mir Alfaz Ali 4. Hon'ble Mr. Justice Nani Tagia 5. Hon'ble Mr. Justice S. Hukato Swu 	Registrar (Judicial)
32.	Committee for Complaints against Sexual Harassment for all High Court Benches	<ol style="list-style-type: none"> 1. Hon'ble Mrs. Justice Rumi Kumari Phukan 2. Hon'ble Mr. Justice Mir Alfaz Ali 3. Shri Tanmoy Jyoti Mahanta, Sr. Advocate 4. Smt. Rita Das Mozumdar, Advocate 5. Smt. Tripti Ari, Deputy Secretary, ASLSA 6. Dr. Shabeena Yasmin Saikia, Asstt. Prof. Department of Sociology, Gauhati University 7. Smt. Panchai Sarma, Dy. Registrar 8. Shri Prakash Deka, Advocate's Clerk 	Smt. Panchai Sarma, Dy. Registrar
33.	Committee for reviewing and revising the list of Amicus Curiae for the Principal Seat, Gauhati High Court, Guwahati	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice A.M. Bujor Barua 3. Hon'ble Mr. Justice Sanjay Kumar Medhi 	Registrar (Judicial)



Group-E			
34.	Guest House Management Committee	1. Hon'ble Mr. Justice Michael Zothankhuma 2. Hon'ble Mrs. Justice Rumi Kumari Phukan 3. Hon'ble Mr. Justice Sanjay Kumar Medhi 4. Hon'ble Mr. Justice Nani Tagia	Registrar (Admn.) to be assisted by Joint Registrar (Vigilance)
35.	Protocol Committee	1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Hitesh Kumar Sarma 3. Hon'ble Mr. Justice Sanjay Kumar Medhi	Registrar (Admn.) to be assisted by Deputy Registrar (Admn.-I)
Group-F			
36.	Library Committee	1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mrs. Justice Rumi Kumari Phukan 3. Hon'ble Mr. Justice Sanjay Kumar Medhi 4. Hon'ble Mr. Justice Manish Choudhury	Registrar (Judl.) to be assisted by Librarian-cum- Research Officer (LRO)
Group-G			
37.	Committee for Judicial Education and Training	1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mr. Justice Kalyan Rai Surana 3. Hon'ble Mr. Justice Mir Alfaz Ali	Registrar (Judl.) to be assisted by Research Officer, Judicial Academy, Assam
38.	Committee to examine contribution of Gauhati High Court in development of law	1. Hon'ble Mr. Justice A.M. Bujor Barua 2. Hon'ble Mr. Justice Ajit Borthakur 3. Hon'ble Mr. Justice Manish Choudhury 4. Hon'ble Mr. Justice Parthivjyoti Saikia	Registrar (Judl.) to be assisted by Research Officer, Judicial Academy, Assam.
39.	Committee to look after the affairs of the Law Research Institute	1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice Kalyan Rai Surana 3. Hon'ble Mr. Justice H.K. Sarma 4. Hon'ble Mr. Justice Sanjay Medhi 5. Hon'ble Mr. Justice Manish Choudhury	Registrar (Admn.) & Registrar (Estt.)
Group-H			
Committees for Designation of Senior Advocates			
40.	Committee for Designation of Senior Advocates	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice M. R. Pathak 4. Advocate Generals of the respective States of Assam, Nagaland, Mizoram and Arunachal Pradesh 5. One member of the respective Bar Associations of Assam, Nagaland, Mizoram and Arunachal Pradesh to be nominated by the Members mentioned at Sl. Nos.1, 2, 3 and 4. N.B. The Members indicated at Sl. Nos.4 and 5 will participate, as and when, the issue of consideration of designating Senior Advocate from their respective States, is taken up.	Registrar General and Registrar cum Principal Secretary to Hon'ble the Chief Justice



41.	For the State of Assam	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice M. R. Pathak 4. Prof. (Dr.) Romesh Chandra Borpatragohain, Advocate General, Assam 5. Sri Nilayananda Dutta, Senior Advocate 	Registrar General & Registrar cum Principal Secretary to Hon'ble the Chief Justice
42.	For the State of Nagaland	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice M. R. Pathak 4. Shri K. N. Balgopal, Advocate General, Nagaland 5. Shri R. Iralu, Senior Advocate 	Registrar General & Registrar cum Principal Secretary to Hon'ble the Chief Justice & Registrar, Kohima Bench
43.	For the State of Mizoram	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice M. R. Pathak 4. Advocate General, Mizoram (Vacant) 5. Shri L. H. Lianhrima, Senior Advocate 	Registrar General & Registrar cum Principal Secretary to Hon'ble the Chief Justice & Registrar, Aizawl Bench.
44.	For the State of Arunachal Pradesh	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice M. R. Pathak 4. Sri Nilayananda Dutta, Advocate General, Arunachal Pradesh 5. Sri Kardak Ete, Senior Advocate 	Registrar General & Registrar cum Principal Secretary to Hon'ble the Chief Justice & Registrar, Itanagar Bench
Group-I			
45.	Public Interest Litigation Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice A. M. Bujor Barua 3. Hon'ble Mr. Justice Manish Choudhury 	Registrar (Judicial)
Group-J			
46.	Committee to select best sections and staff of the Principal Seat of the Gauhati High Court	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Prasanta Kumar Deka 2. Hon'ble Mr. Justice Ajit Borthakur 3. Hon'ble Mr. Justice Hitesh Kumar Sarma 4. Hon'ble Mr. Justice Sanjay Kumar Medhi 5. Hon'ble Mr. Justice Soumitra Saikia 	Registrar General

Group-K			
47.	Special Outlying Benches Committee [Any specific matter as may be referred to it by the Chief Justice concerning Outlying Benches of Kohima/Aizawl/ Itanagar and courts subordinate thereto]	1. Hon'ble Mr. Justice Michael Zothankhuma 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice S. Serto 4. Hon'ble Mr. Justice Prasanta Kumar Deka 5. Hon'ble Mr. Justice Nelson Sailo 6. Hon'ble Mr. Justice Nani Tagia 7. Hon'ble Mr. Justice Parthivjyoti Saikia 8. Hon'ble Mr. Justice S. Hukato Swu	Registrar General, assisted by the Registrar(s) of the Outlying Bench(es) as may be nominated by the Registrar General based on requirements of the meeting convened.
48.	Committee for framing Rules on sundry deposits	1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Prasanta Kumar Deka 3. Hon'ble Mr. Justice Manish Choudhury	Registrar (Judicial) to be assisted by Joint Registrar (PM&P) –cum- CPC
49.	Mediation Monitoring Committee	1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Prasanta Kumar Deka 3. Hon'ble Mr. Justice Nelson Sailo	Secretary, Gauhati High Court Legal Services Committee to be assisted by Deputy Secretary, Assam State Legal Services Authority (ASLSA)

This order will come into effect immediately.

By Order,

Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No. HC. III – 06/2021/686-699/G, Dated 9th February, 2021.

Copy to:-

- 1) The Registrar (Vigilance/Administration/Judicial/Establishment), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Research Officer, Judicial Academy, Assam.
- 6) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Librarian -cum- Research Officer, Gauhati High Court, Guwahati.



- 8) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 9) The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 10) The Court Manager, Gauhati High Court, Guwahati.
- 11) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 12) The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
- 13) The A. O. (J), _____ Section, Gauhati High Court, Guwahati.
- 14) The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL